

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP-1450(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

Maple Oceanlines Pvt. Ltd.
v/s.
RoC, Mumbai

SECTION : 252(1) of Companies Act, 2013.

ORDER

The Company Petition is **dismissed**, vide separate order.

501-

RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)